

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - I**

ITEM No.205- IA/1307(AHM)2023  
in  
C.P.(IB)/175(AHM)2022

**Proceedings under Section 7 IBC**

**IN THE MATTER OF:**

Asset Reconstruction Company (India) Ltd  
V/s  
Sintex Plastics Technology Ltd

.....Applicant

.....Respondent

**Order delivered on 26/04/2024**

**Coram:**

**Mr. Shammi Khan, Hon'ble Member(J)**  
**Mr. Sameer Kakar, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Kamil Lokhandwala, Adv.  
For the Respondent :  
For the RoC : Ms. Rupa Sutar, Deputy RoC.

**ORDER**

Learned Deputy RoC appears and submits that report is ready but due to some technical glitch it is not uploaded on DMS portal.

Let needful be done within weeks by the RoC with advance copy to the opposite counsel.

Re-list on- 13.05.2024

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**SAMEER KAKAR**  
**MEMBER (TECHNICAL)**

-sd-

**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**